

**Project for Integrated dry land
Agriculture Development in
Tamil Nadu**

4975 SHRI BHUVARAHAN Will the Minister of AGRICULTURE be pleased to state

(a) whether any place has been selected in Tamil Nadu State for the integrated dry land agriculture development pilot project and

(b) the amount so far set apart for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) (a) Yes, Sir The districts of Tirunelveli and Tiruchirappalli have been selected in Tamil Nadu in each district under dry Farming

(b) During 1971-72 a sum of Rs 46.39 lakhs has been estimated for the implementation of these two Pilot Projects

Study of Indian Council of Agricultural Research to check Agricultural Graduates from Seeking White Collar Jobs

4976 SHRI RANABAHADUR SINGH Will the Minister of AGRICULTURE be pleased to state

(a) whether Government's attention has been drawn to the fact that preponderance of fresh agricultural graduates are not taking to agriculture but hunting for white collar jobs in the cities,

(b) if so, whether Indian Council of Agricultural Research has undertaken a study of this disquieting phenomenon and if so, the main findings thereof, and

(c) the steps Government propose to take to arrest this brain-drain by giving more

incentives to the up-and-coming young educated farmers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) (a) Government are aware that as in most of the other countries only a small fraction of the total number of agricultural graduates go back to farming.

At the same time it is also true that quite a few agricultural graduates are going into jobs whether under Govt. or in the private sector, that are connected with the promotion of agriculture and in which the skills they have gained can be used

(b) No Sir

(c) A number of State Governments are offering incentives to agricultural graduates to induce them to take to farming. Some of the nationalised banks are also providing credit to agricultural graduates who take to farming

The Indian Council of Agricultural Research is also taking steps to help Agricultural Universities/Colleges to reorient the degree courses in agricultural sciences suitably so as to equip the scholars for self employment

**Ratio of Vegetable Exports to Total
Vegetable Produce**

4977 SHRI RANABAHADUR SINGH Will the Minister of AGRICULTURE be pleased to state

(a) the ratio of fresh vegetable exports to the European markets from our country as compared to the total vegetable produce,

(b) the difficulties in providing farmer air cargo freight facilities on our Air India services for their fresh tropical vegetable produce; and

(c) the steps Government propose to take as measures to help farmers in exporting vegetable products ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) (a) Negligible

(b) Air cargo freight facilities are available for all types of exporters (merchant exporters/grower exporters) who desire to export vegetables subject to minimum weight fixed by Air India for different destinations. Further, specific commodity rates, which are lower than the normal freight rates, have already been established by IATA, of which Air India is a member, for almost all the commodities that are being currently exported from India

(c) The Government has allowed cash assistance against exports of fresh fruits, fresh vegetables and flowers to U.K., West European countries and Japan upto 50% of air freight paid but within the overall ceiling of 20% of f.o.b. value against such exports i.e. in case the freight assistance at 50% exceeds 20% of f.o.b. value, the freight assistance will be restricted to 20% of f.o.b value.

उत्तर प्रदेश में पलिया कलान खिरी में चीनी मिल स्थापित करना

4978. श्री गेंदा सिंह : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश में पलिया कलान खिरी में एक चीनी मिल की स्थापित करने के लिए लाइसेंस दिया गया था और इस उद्देश्य के लिये सरकार ने कितना धन खिया है तथा किस रूप में दिया है ;

(ख) यदि हां, तो लाइसेंसधारी का नाम क्या है, मिल की उत्पादन क्षमता

कितनी है तथा उक्त मिल कब तक चालू हो जाएगी ; और

(ग) क्या वह लाइसेंसधारी उसी जिले में एक बड़ी मिल चला रहा है और इस नई मिल सम्बन्धी कार्य में इसलिए विलम्ब किया जा रहा है ताकि पुरानी मिल काफ़ी समय तक चल सके ?

कृषि मंत्री में राज्य मंत्री (श्री शेर सिंह):

(क) और (ख). 20-7-1966 को मैसर्स हिन्दुस्तान शुगर मिल लि०, गोलागोकरननाथ, जिला खेड़ी (उ० प्र०) को पलिया कलां, जिला खेड़ी में 1,400 बी० टन प्रति दिन गन्ना पेरने की क्षमता की एक नई मिल स्थापित करने के लिये एक लाइसेंस इस शर्त पर दिया गया था कि वे एक नयी सरकारी लिमिटेड कम्पनी का निर्माण करेंगे । नयी कम्पनी की कुल शेयर पूंजी के 51 प्रतिशत शेयर प्रावेदक कम्पनी द्वारा लिये जाने थे और शेष 49 प्रतिशत शेयर पलिया - कलां स्थित कारखाने के गन्ना सप्लायर क्षेत्र के अलग-अलग उत्पादकों को दिये जाने थे । तदनुसार मैसर्स शारदा शुगर एण्ड इन्स्ट्रीज लि० नाम की एक नयी कम्पनी का निर्माण किया गया और उक्त कम्पनी को लाइसेंस हस्तांतरित कर दिया गया था । इस कारखाने को स्थापित करने के लिये भारत सरकार ने कोई राशि नहीं दी थी । लाइसेंस की मूल शर्तों के अनुसार कारखाने की 31-10-1967 तक स्थापित किया जाना था ।

(ग) मैसर्स हिन्दुस्तान शुगर मिल्स लि०की 3,600 टन प्रति दिन गन्ना पेरने की क्षमता की एक चीनी मिल गोलागोकरननाथ, खेड़ी (उ० प्र०) में है । पलिया-कलां में चीनी कारखाना स्थापित करने में विलम्ब, कारखाने